

Nomination of cases by Hon'ble the Acting Chief Justice on 04.07.2016

Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	W. P. - 16504/1996 (Review Application)	Hon'ble Bharat Bhushan, J.	Writ A-I Section on 04.07.2016
2	F. A. F. O. - 1818/2012 with F. A. F. O. - 3168/2012	Hon'ble Sudhir Agarwal, J.	F. A. F. O. Section on 04.07.2016
3	Crl. Appeal – 1702/2013 with Crl. Appeal – 1210/2013 with Crl. Appeal – 1211/2013 with Crl. Appeal – 2207/2013	Hon'ble A. K. Tripathi, J. (all connected)	Criminal Appeal Section on 04.07.2016
4	W. P. - 24390/2016 with W. P. - 4943/2016 with W. P. - 63053/2015	Hon'ble Dilip Gupta, J. (All connected matters)	Writ A-II Section on 04.07.2016
5	W. P. - 26425/2016	Hon'ble Sudhir Agarwal, J.	Computer Fresh Section on 04.07.2016
Bench Comprising			
6	W. P. - 37327/1992	Hon'ble Krishna Murari, J. and Hon'ble M. C. Tripathi, J.	S.C.A. Section on 04.07.2016
7	W. P. - 19154/2016	Hon'ble Krishna Murari, J. and Hon'ble Prashant Kumar, J.	Writ C-II Section on 04.07.2016
8	Capital Case – 4196/2010	Hon'ble Vikram Nath, J. and Hon'ble N. A. Moonis, J.	Govt. Appeal Section on 05.07.2016
9	Capital Case – 147/2007	Hon'ble Vikram Nath, J. and Hon'ble N. A. Moonis, J.	Govt. Appeal Section on 05.07.2016
10	Capital Case – 7426/2007	Hon'ble Vikram Nath, J. and Hon'ble N. A. Moonis, J.	Govt. Appeal Section on 05.07.2016
11	Capital Case – 835/2007	Hon'ble Vikram Nath, J. and Hon'ble N. A. Moonis, J.	Govt. Appeal Section on 05.07.2016
Hon....., J.			
12	Civil Contempt – 1632/2009	Hon'ble Manoj Misra, J.	S.C.A. Section on 04.07.2016
13	W. P. - 8512/2002	Hon'ble B. Amit Sthalekar, J.	S.C.A. Section on 04.07.2016

14	Bail – 45877/2015 with Bail – 46105/2015	Hon'ble Pankaj Naqvi, J.	Bail Section on 04.07.2016
15	Bail – 14137/2016 with Bail – 32850/2015	Hon'ble P. K. Srivastava, J.	Bail Section on 05.07.2016
16	Crl. M. A. - 15112/2016 with Crl. M. A. - 9356/2016	Hon'ble Suneet Kumar, J.	Computer Fresh Section on 04.07.2016
Appropriate Court dealing with such matters			
17	Bail – 8752/2016 with Bail – 44505/2014 with Bail – 12482/2013	Appropriate Court dealing with such matters	Bail Section on 04.07.2016
18	W. P. - 26700/2016	Appropriate Court dealing with such matters	Court No. 59 on 04.07.2016
19	W. P. - 26917/2016	Appropriate Court dealing with such matters	Court No. 59 on 04.07.2016
20	W. P. - 26932/2016	Appropriate Court dealing with such matters	Court No. 59 on 04.07.2016
21	W. P. - 24738/2016 with W. P. - 25939/2016	Appropriate Court dealing with such matters (both)	Court No. 07 on 04.07.2016
22	Crl. Revision – 1563/2016	Appropriate Court dealing with such matters	Court No. 50 on 04.07.2016
23	W. P. - 26702/2016	Appropriate Court dealing with such matters	Computer Fresh Section on 04.07.2016
24	Bail – 14317/2016	Appropriate Court dealing with such matters	Computer Fresh Section on 05.07.2016
25	Crl. Revision – 1606/2016	Appropriate Court dealing with such matters	Computer Fresh Section on 05.07.2016
26	Crl. M. A. - 17463/2016	Appropriate Court dealing with such matters	Computer Fresh Section on 05.07.2016
27	Crl. M. A. - 17288/2016	Appropriate Court dealing with such matters	Listing Section on 04.07.2016
Special Order			
28	Crl. W. P. - 7030/2015	“Matter be placed before the Bench presided over by Hon'ble B. K. Narayana, J. alongwith Hon'ble Shashi Kant, J.”	Writ C-II (Criminal) Section on 04.07.2016
29	W. P. - 38186/2014	“List the matter as per directive dt. 09.03.2016 passed by Hon'ble the Chief Justice”	S.C.A. Section on 04.07.2016

30	F. A. - 309/2015	“Matter be placed before the bench of Hon'ble Sudhir Agarwal, J. & Hon'ble S. B. Singh, J.”	S.C.A. Section on 04.07.2016
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BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE

J.R.(LISTING)
05/07/2016